

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.174/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th December 2017, 10.30 A.M

Name of the Company	Satish Chandra Lakhotia & Ors.-Versus-A-One Association of Alliance Club & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Prithviraj Sinha
 2. Ms. Ishani Sengupta
 3. Ms. Pooja Agarwal } Advocates for Petitioners

Shy Adwr
8-12-17

1- Amit Kumar Choubey
 2- Rupak Ghosh
 3- Sheilendra Tiwari
 4- Rahul Kumar Pandey
 5- Gopal Krishna Thakur
 6- Nasrat Islam } Advocates for Respondent nos. 2, 3 & 4

M. Islam
8-12-17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 2, 3 and 4 are present.

Ld. Counsel for the petitioners has submitted written submissions. Ld. Counsel for the respondents submitted that

during the course of the day the written submissions will be filed.

Posted for hearing on 07/02/2018.

8d

(Jinan K.R.)
Member (J)